

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

IA 20735/2020, in Criminal Appeal No(s). 589/2024

THE STATE OF U.P.

Appellant(s)

VERSUS

MANIK CHANDRA

Respondent(s)

IA No. 20735/2020 - EXEMPTION FROM FILING O.T.)

Date : 09-05-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

Mr. M. Z. Chaudhary, Adv.
Mr. Rahat Ali Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. Reminder be issued.

Parties may file additional documents, if any.

List again on 2.8.2024.

APARNA AJITSARIA
Registrar